

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 420
IB/638/ND/2021

IN THE MATTER OF:

Yes Bank Ltd.	...	Applicant
Versus		
Mothers Pride Education Personna Pvt. Ltd.	...	Respondent

Under Section 7 of (IBC), 2016.

Order delivered on 15.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP : Ms. Shalya Agarwal,
Ms. Swechcha Mishra, Adv.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **14.06.2024.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)